

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 15.01.2021 (FRIDAY)**

**COURT – III (VIRTUAL MODE)**

**10:25 AM**

**In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) No. 175 of 2017  <b>Part Heard</b>	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala

## **After the above**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)**

## **For Hearing**

<b>2.</b>	Contempt Case (AT) No. 27 of 2020 in Comp. App (AT) No. 44 of 2018  <b>Part Heard</b>	Suman Dhir & Anr. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Manoj Kr.	Mithila Jain Jeevesh Nagrath
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## **After the above**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Hearing**

<b>3.</b>	Comp. App. (AT) (Ins) No. 606 of 2020  <b>Part Heard</b>	Sepco Electric Power Construction Corporation Vs. Sumit Binani & Ors	Abhinav Raghuvanshi	Misha-R1 & R2 Srideepa Bhattacharyya-R3
<b>4.</b>	Comp. App. (AT) No. 293 of 2019  <b>Part Heard</b>	Brillio Technologies Pvt. Ltd. Vs. Registrar of Companies & Anr.	Aaryan Sharma	P S Singh-R1 & R 2

<b>5.</b>	Comp. App. (AT) No. 204 of 2020  <b>Part Heard</b>	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi
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**After the above**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Hearing**

<b>6.</b>	Comp. App. (AT) (Ins) No. 707 of 2020  <b>Part Heard</b>	Solenis Chemicals (India) Pvt. Ltd. Vs. Arjun Pulp and Paper India Pvt. Ltd.	Kamal Ahuja	Rohan Rajasekaran
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**After the above**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

<b>7.</b>	Comp. App. (AT) (Ins) No. 715 of 2020  <b>Part Heard</b>	Rushabh Civil Contractors Pvt. Ltd. Vs. Centrio Lifespaces Ltd.	Natasha Dalmia	Rohan Agarwal
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**By the order of Hon'ble Acting Chairperson**  
-sd/-  
**Registrar**